

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :18/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/43806/2025 ARBP/114/2025	AALIYA ENTERPRISES VS DEPARTMENT OF WATER RESOURCES,KHURDA	ANUP KUMAR PATNAIK VS	// (//
2	D-BLAPL/39049/2025 BLAPL/13454/2025	J. PRAKASH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /884 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002556/2025
3	D-BLAPL/39054/2025 BLAPL/13455/2025	KAPILA MALLIK @ MALLICK VS STATE OF ODISHA	JAGADIP SAHOO VS	//0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000110/2025
4	D-BLAPL/39024/2025 BLAPL/13456/2025	NILADHAR NAIK @ TANMAYA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	THUAMUL RAMPUR /172 /2024 SPECIAL JUDGE(POCSO),BHAWANIPAT Spl/0000095/2024
5	D-BLAPL/30618/2025 BLAPL/13457/2025	AKSHAY KU. SHARON@AKSHAY SARAN VS STATE OF ODISHA	ABHAS MOHANTY VS	KOSAGUMUDA /2 /2025 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000011/2025
6	D-BLAPL/37152/2025 BLAPL/13458/2025	HALIMA @ HALIMA BEGUM VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	JHARSUGUDA SADAR /475 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000050/2025
7	D-BLAPL/38686/2025 BLAPL/13459/2025	RAJAN NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /154 /2025 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000074/2025
8	D-BLAPL/39056/2025 BLAPL/13460/2025	SAMEL DORA VS STATE OF ODISHA	MANGU NANDY VS	CHITRAKONDA /107 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000087/2025
9	D-BLAPL/39074/2025 BLAPL/13461/2025	SOURAV BASAK VS STATE OF ODISHA	MANISH DHIR VS	ANGUL TOWN /973 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0002112/2025
10	D-BLAPL/38974/2025 BLAPL/13462/2025	GADADHARA BADARAITA @ GADADHAR B.RAITA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /97 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000708/2025
11	D-BLAPL/38415/2025 BLAPL/13463/2025	RANJAN NAYAK @ GADTIA VS STATE OF ODISHA	RAKESH BEHERA VS	REAMAL /202 /2024 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000084/2024

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12	D-BLAPL/38550/2025 BLAPL/13464/2025	PAPUN NAIK VS STATE OF ODISHA	SASMITA NANDA VS	BANTALA /325 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001768/2025
13	D-BLAPL/37296/2025 BLAPL/13465/2025	NAVIN KUMAR MEENA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	/ /0 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000016/2025
14	D-BLAPL/37892/2025 BLAPL/13466/2025	INGA MADKANMI VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /58 /2023 DISTRICT AND SESSIONS JUDGE,MAL CT/0000098/2023
15	D-BLAPL/38131/2025 BLAPL/13467/2025	ROHIT KUMAR PANDA @ DADUL VS STATE OF ODISHA	SANJIT MISHRA VS	PURI GRPS /87 /2025 S.D.J.M.,PURI(Puri) GR/0001210/2025
16	D-BLAPL/38613/2025 BLAPL/13468/2025	SUBHASISH DAS @ SUBASISH DAS VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000133/2025
17	D-BLAPL/38648/2025 BLAPL/13469/2025	HARI @ HARMOHAN TRIPATHY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /593 /2025 J.M.F.C,TALCHER(Anugul) GR/0001290/2025
18	D-BLAPL/38988/2025 BLAPL/13470/2025	SANDIP DAS @ SANDEEP DAS @ CHHOTKA VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /237 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000921/2025
19	D-BLAPL/39047/2025 BLAPL/13471/2025	SOMNATH SETHI VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000130/2025
20	D-BLAPL/39069/2025 BLAPL/13472/2025	DEBENDRA BEHERA VS STATE OF ODISHA	MANGU NANDY VS	MACHHKUND /63 /2021 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000069/2021
21	D-BLAPL/39134/2025 BLAPL/13473/2025	SIDHARTHA DAS @ SIDHARTH DAS @ PANCHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /272 /2025 S.D.J.M.,JAJPUR(Jajapur) CT/0002239/2025
22	D-BLAPL/34399/2025 BLAPL/13474/2025	VISHAL KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOUDH /372 /2025 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000118/2025
23	D-BLAPL/39087/2025	PADMA NAG	SUSANTA KUMAR SAHU	BARGARH RURAL /264 /2025

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	BLAPL/13475/2025	VS STATE OF ODISHA	VS	S.D.J.M.,BARGARH(Bargarh) CT/0001805/2025
24	D-BLAPL/39088/2025 BLAPL/13476/2025	KSHIROD BAGHAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	BHEDEN /68 /2025 J.M.F.C, BHEDEN(Bargarh) CT/0000069/2025
25	D-BLAPL/39103/2025 BLAPL/13477/2025	SUSANTA NAIK VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	/ /0 JMFC, JAGANNATH PRASAD(Ganjam) 2(B)CC/0000013/2025
26	D-BLAPL/39111/2025 BLAPL/13478/2025	MD. MOUJUD @ MD. MAUJUD @ MD. SUKHAL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /284 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0001134/2025
27	D-BLAPL/39131/2025 BLAPL/13479/2025	BISWAJIT DASH VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	COLLIERY /251 /2025 J.M.F.C,TALCHER(Anugul) GR/0000544/2025
28	D-BLAPL/39115/2025 BLAPL/13480/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /440 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000946/2025
29	D-BLAPL/37789/2025 BLAPL/13481/2025	JAGARNATH DEO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000064/2018
30	D-BLAPL/38551/2025 BLAPL/13482/2025	KAMALA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	KHAJURIPADA /47 /2023 A.D.J,PHULBANI(Kandhamal) ST/0000059/2023
31	D-BLAPL/38574/2025 BLAPL/13483/2025	G. TEJA @ GANDITI TEJA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	RAYAGADA TOWN /320 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Raipur) GR/0000637/2025
32	D-BLAPL/39077/2025 BLAPL/13484/2025	SHAMIR @ SAMEER ANSARI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /430 /2023 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) GR/0002249/2023
33	D-BLAPL/38960/2025 BLAPL/13485/2025	BISWA RAJ SAHU @ BISWA VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	BOLANGIR SADAR /351 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001449/2025
34	D-BLAPL/39076/2025 BLAPL/13486/2025	CHANDRA KANTA KUMURUKA VS	SAROJ KUMAR PADHY VS	BISSAMCUTTACK /134 /2025 SPECIAL JUDGE (POCSO), RAYAGADA(Raipur)

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35	D-BLAPL/39098/2025 BLAPL/13487/2025	STATE OF ODISHA KAPILA SUNDARAY @ KAPILENDRA SUNDARAI VS	BIJAY KUMAR BEHERA VS	TR/0000046/2025 // 2ND A.D.J.,KHURDA(Khordha)
36	D-BLAPL/39135/2025 BLAPL/13488/2025	STATE OF ODISHA RAJKISHORE SWAIN VS	RAMDAS ACHARY VS	TR/0000118/2021 POLASARA PS /362 /2025 J.M.F.C.,POLSARA(Ganjam)
37	D-BLAPL/39146/2025 BLAPL/13489/2025	STATE OF ODISHA BARADA PRASANNA SAHOO @ LADU VS	ARJUNA CHARANA BEHERA VS	GR/0000361/2025 BHADRAK RURAL /426 /2025 S.D.J.M.,BHADRAK(Bhadrak)
38	D-BLAPL/38983/2025 BLAPL/13490/2025	STATE OF ODISHA MAGIRAM BEHERA VS	DEEPAK KU SAHOO VS	GR/0001798/2025 PURUNAKATAK /152 /2025 J.M.F.C.,HARBHANGA(Baudh)
39	D-BLAPL/38409/2025 BLAPL/13491/2025	STATE OF ODISHA DEV SONI VS	JAJATI KESHARI KHUNTIA VS	CT/0000245/2025 JEYPORE MAHILA /94 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput)
40	D-BLAPL/38855/2025 BLAPL/13492/2025	STATE OF ODISHA MD. HUSSAIN VS	SJ AROOP KU. CHAND VS	CT/0000120/2025 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha)
41	D-BLAPL/38984/2025 BLAPL/13493/2025	STATE OF ODISHA MAGIRAM BEHERA VS	DEEPAK KU SAHOO VS	CT/0001525/2025 PURUNAKATAK /151 /2025 J.M.F.C.,HARBHANGA(Baudh)
42	D-CMAPL/51728/2025 CMAPL/350/2025	STATE OF ODISHA MIHIR SENAPATI @NAYAK VS	MANAS RANJAN SATPATHY VS	CT/0000244/2025 // ()
43	D-CMP/50380/2025 CMP/2050/2025	PRADEEPTA SENAPATI BINODINI MAHAPATRA VS	SUBRATA MISHRA VS	// // 1ST ADDL.CIVIL JUDGE(SD),BHUBANE
44	D-CMP/51692/2025 CMP/2051/2025	RADHASHYAMA MAHAPATRA RAJENDRA @ RAJAKISHORE NAYAK VS	HIMANSHU SEKHAR PANDA VS	IA/0000001/2025 // CIVIL JUDGE(JD),BASUDEVPUR(Bhadra
45	D-CMP/52317/2025 CMP/2052/2025	KRUSHAN CHANDRA BEHERA MAA SIDHESWARI THAKURANI BIJE VS	UMA CHARAN MISHRA VS	EC/0000003/2025 // CIVIL JUDGE (SD),BHUBANESWAR(Kh
		ASST. ENDOWMENT COMMISSIONER, KHURDA		CS/0002666/2025

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46	D-CMP/52073/2025 CMP/2053/2025	RATANLAL AGARWAL VS GOVINDA PRADHAN	SURAJ MOHANTY VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka CS/0000101/2023
47	D-CMP/52241/2025 CMP/2054/2025	PEDAKOTA TIRUMULA VS PETCHETTI BULI VENKANNA	PRASANNA KUMAR MISHRA VS	// CIVIL JUDGE (SD),GUNUPUR(Rayagada) CS/0000006/2020
48	D-CMP/52388/2025 CMP/2055/2025	LAXMIDHARA PRUSTY VS GUNABATI PRUSTY	JAGAJIBAN PRADHAN VS	// DISTRICT & SESSIONS JUDGE,DHENKA Fao/0000017/2025
49	D-CMP/42024/2025 CMP/2056/2025	AKSHAYA KUMAR SINGH VS MINA KUMARI SWAIN	DEBASHIS NANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001101/2016
50	D-CMP/50981/2025 CMP/2057/2025	AJAY KUMAR GOYAL VS DIN DAYAL AGARWAL	SANTOSH KUMAR DWIVEDY VS	// 2ND A.D.J.,ROURKELA(Sundargarh) CVREV/0000005/2024
51	D-CMP/52889/2025 CMP/2058/2025	SUSILA @ SUSHILA MAHAPATRA VS HARIHAR PANDA	BASUDEV MISHRA VS	// A.D.J.,ODAGAON(Nayagarh) RFA/0000014/2024
52	D-CMP/53088/2025 CMP/2059/2025	RASHMIREKHA SAHOO VS BIDULATA PARIDA	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC CS/0001000/2021
53	D-CMP/50805/2025 CMP/2060/2025	MANORANJAN SARANGI VS REGISTRAR, CIVIL COURT, KHURDA	BIPLABA P.B. BAHALI VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0002273/2021
54	D-CMP/52847/2025 CMP/2061/2025	BIJAYA KUMAR DAS VS KULAMANI SAMAL	SUSANTA KUMAR BARAL VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap EP/0000001/2024
55	D-CONTC/51460/2025 CONTC/6171/2025	RUPA TANDI @ RUPADHAR TANDI VS GIRISH CHANDRA DHANUA, SUB REGISTRAR, TITILAGARH,BOLANGIR	ADV VS	// () //
56	D-CONTC/51672/2025 CONTC/6172/2025	NILIMA SATPATHY VS ARVIND AGRAWAL,IAS,OMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	ADV. VS	// () //
57	D-CONTC/52181/2025	UMESH CHANDRA SAHOO	MANAS PATI	//

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	CONTC/6173/2025	VS	VS	0
		ANU GARG, ADDITIONAL CHIEF SECRETARY WATER RESOURCES DEPT.,ODISHA		//
58	D-CONTC/52221/2025	NARAYAN KUMAR NATH	ADV.	//
	CONTC/6174/2025	VS	VS	0
		SOURAV CHAKRABARTY, SUB COLLECTOR CUM CHAIRMAN, R.M.C, BHADRAK		//
59	D-CONTC/52693/2025	GODABARISH SAMANTSINGHAR	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO	//
	CONTC/6175/2025	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS,ADDL. CHIEF SECRETARY, GOVT. OF ODISHA, REVENUE AND D.M, DEPT.		//
60	D-CONTC/52708/2025	JADUNATH SINGH	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO	//
	CONTC/6176/2025	VS	VS	0
		HEMA KANTA SAY, IAS, COLLECTOR AND D.M, MAYURBHANJ		//
61	D-CONTC/52714/2025	RUDRA CHARAN MOHANTA	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO	//
	CONTC/6177/2025	VS	VS	0
		HEMA KANTA SAY, IAS, COLLECTOR AND D.M, MAYURBHANJ		//
62	D-CONTC/52676/2025	NARAYANA SETHY	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO	//
	CONTC/6178/2025	VS	VS	0
		ER.CHANDRA SEKHAR PADHI, IAS,ENGINEER-IN-CHIEF, WATER RESOURCES, ODISHA		//
63	D-CONTC/52764/2025	PRADEEP KUMAR BEHERA	ADV.	//
	CONTC/6179/2025	VS	VS	0
		AKSHAY SUNIL AGRAWAL, IAS,ADMINISTRATOR AND COLLECTOR CUM DISTRICT MAGISTRATE, NAYAGARH.		//
64	D-CONTC/49531/2025	RAJAT KUMAR SAMAL	ADV.	//
	CONTC/6180/2025	VS	VS	0
		ASWATHY S., I.A.S.,COMMNR.-CUM-SECRETARY TO GOVT. OF ODISHA,, HEALTH AND F.W DEPT.		//
65	D-CONTC/49535/2025	SANJEEB KUMAR TRIPATHY	ADV.	//
	CONTC/6181/2025	VS	VS	0
		ASWATHY S.,IAS,COMMNR. CUM SECY. TO GOVT. OF ODISHA, HEALTH AND F.W DEPT.		//
66	D-CONTC/50824/2025	UTKAL PRADHAN	SUBHASREE MOHANTY	//
	CONTC/6182/2025	VS	VS	0
		SHRIHARSHA KHADANGA,BLOCK EDUCATION OFFICER,POLASARA,GANJAM		//
67	D-CONTC/51030/2025	ARNAPURNA PAUL	ADV.	//
	CONTC/6183/2025	VS	VS	0
		B.PARAMESWARAN, IAS,DIRECTOR, SCHEDULED TRIBE AND SCHEDULED CASTE DEVELOPMENT DEPARTMENT, ODISHA		//
68	D-CONTC/51057/2025	DIPAK KUMAR BEHERA	SHASHANKA SHEKHAR PATRA	//
	CONTC/6184/2025	VS	VS	0

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69	D-CONTC/51468/2025 CONTC/6185/2025	DR. N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM-SECRETARY, GOVT. OF ODISHA, S AND M.E DEPT. SAROJINI SAHOO VS ANU GARG, IAS, ADDL. CHIEF SECRETARY TO GOVT. WATER RESOURCES DEPT.,ODISHA	ADV. VS	// // ()
70	D-CONTC/50975/2025 CONTC/6186/2025	SANATAN SAHU VS PREM KUMAR JHA,IFS,MANAGING DIRECTOR ODISHA FOREST DEVELOPMENT CORPORATION LTD.	SUDHASHREE PASAYAT, A.ROUT, A.PARIDA VS	// ()
71	D-CONTC/51290/2025 CONTC/6187/2025	PRAFULLA CHANDRA PANDA VS DEORANJAN KUMAR SINGH, IAS,SECRETARY TO GOVT. OF ORISSA, REVENUE AND DISASTER MANAGEMENT DEPARTMENT	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO VS	// ()
72	D-CONTC/51709/2025 CONTC/6188/2025	USHARANI ROUT VS ANU GARG,IAS,ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO VS	// ()
73	D-CONTC/51710/2025 CONTC/6189/2025	FARID KHAN VS USHA PADHEE,IAS,SECRETARY TO GOVT. OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPARTMENT	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO VS	// ()
74	D-CONTC/51711/2025 CONTC/6190/2025	SARBESWAR SWAIN VS ANU GARG,IAS,ADDL.CHIEF SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO VS	// ()
75	D-CONTC/52922/2025 CONTC/6191/2025	MANAS BEHERA VS VISHAL DEV,IAS,PRINCIPAL SECRETARY DEPARTMENT OF ENERGY	DILLIP KUMAR SAHOO VS	// ()
76	D-CONTC/51904/2025 CONTC/6192/2025	NARENDRA KUMAR BEJ VS SALINI PANDIT,IAS,PRINCIPAL SECRETARY TO GOVT. SCHOOL AND MASS EDUCATION DEPT.,ODISHA	ADV. VS	// ()
77	D-CONTC/51909/2025 CONTC/6193/2025	PRAHALLAD CHANDRA BISWAL VS ARVIND AGRAWAL,IAS,COMMISSIONER-CUM- SECRETARY TO GOVT. OF ODISHA, HIGHER EDUCATION DEPARTMENT	ADV. VS	// ()
78	D-CONTC/51910/2025 CONTC/6194/2025	MINATI PRAVA JENA VS ARVIND AGRAWAL, IAS,COMMNR. CUM SECY. TO GOVT. OF ODISHA, HIGHER EDUCATION DEPT.	ADV. VS	// ()
79	D-CONTC/51708/2025 CONTC/6195/2025	BISHNU MOHAN NAYAK VS ANU GARG,IAS,ADDL. CHIEF SECRETARY TO GOVT. OF ODISHA, WATER RESOURCES DEPARTMENT	PRAFULLA KUMAR MOHAPATRA, S.C.SAHOO VS	// ()

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80	D-CONTC/51997/2025 CONTC/6196/2025	MALAYA KUMAR TARAI VS SURENDRA KUMAR,IAS,PRINCIPAL SECRETARY TO GOVERNMENT, G.A AND P.G, ODISHA	ADV VS	// 0
81	D-CONTC/40538/2025 CONTC/6197/2025	NARAYAN SATAPATHY VS SANDIP KUMAR,SUPERINTENDING- ENGINEER, MAHANADI NORTH DIVISION, JAGATPUR,CUTTACK	ADV. VS	// 0
82	D-CONTC/49524/2025 CONTC/6198/2025	DEBASIS PANDA VS ASWATHY S.,IAS, COMMNR. CUM SECY. TO GOVT. OF ODISHA, HEALTH AND F.W DEPT.	ADV. VS	// 0
83	D-CONTC/50010/2025 CONTC/6199/2025	BIBHUTI BHUSAN DASH VS USHA PADHEE,PRINCIPAL SECRETARY, H AND U.D. DEPT.,ODISHA	GYANA RANJAN MAHAPATRA VS	// 0
84	D-CONTC/50755/2025 CONTC/6200/2025	SUKADEV MALLICK VS RABINARAYAN ACHARYA,OAS,TAHASILDAR,KENDRAPARA	ADV. VS	// 0
85	D-CONTC/51089/2025 CONTC/6201/2025	BANDANA KAR VS GANGADHAR NAYAK, M.D CUM ADDL. SECY. TO GOVT. OF ODISHA RURAL HOUSING AND DEVELOPMENT CO.LTD.	ADV. VS	// 0
86	D-CONTC/51148/2025 CONTC/6202/2025	SAKTIDHAR DAS VS R.DORAISWAMY, CEO AND M.D. LIC OF INDIA	MADAN MOHAN SWAIN VS	// 0
87	D-CONTC/51196/2025 CONTC/6203/2025	MAHENDRA NATH TIRIYA VS SANJEEB KUMAR MISHRA, IAS,PRINCIPAL SECRETARY, FINANCE DEPARTMENT,ODISHA	ADV. VS	// 0
88	D-CONTC/51211/2025 CONTC/6204/2025	KARTIK CHANDRA PAUL VS DR. N.THIRUMALA NAIK, IAS,COMMISSIONER-CUM-SECRETARY TO GOVT. OF ODISHA, DEPARTMENT OF S AND ME	ADV. VS	// 0
89	D-CONTC/51226/2025 CONTC/6205/2025	KALPANA DASH VS NIYATI PATTNAIK, IAS,DIRECTOR HIGHER SECONDARY EDUCATION, ODISHA	ADV. VS	// 0
90	D-CONTC/51233/2025 CONTC/6206/2025	AKSHAYA KUMAR BAL VS JYOTI RANJAN MISHRA,DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// 0
91	D-CONTC/50210/2025	M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL,BHADRAK	ADV.	//

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	CONTC/6207/2025	VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT,ODISHA	VS	() //
92	D-CONTC/50212/2025 CONTC/6208/2025	M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, SUDARSANPUR,BHADRAK VS DR.N.THIRUMALA NAIK,IAS,COMMISSIONER-CUM- SECRETARY, SCHOOL AND MASS EDUCATION DEPARTMENT	ADV. VS	// ()
93	D-CONTC/51262/2025 CONTC/6209/2025	PRADEEP KUMAR RAY MOHAPATRA VS USHA PADHY, IAS,PRINCIPAL SECRETARY TO GOVT. IN HOUSING AND URBAN DEVELOPMENT, ODISHA,	MALAYA KETAN BALABANTARAY VS	// ()
94	D-CONTC/51269/2025 CONTC/6210/2025	BABITA SAHOO VS MRUTYUNJAYA TRIPATHY, TAHASILDAR, BHUBANESWAR	SUDEEP KUMAR SARANGI VS	// ()
95	D-CRLA/38241/2025 CRLA/1443/2025	LOKANATH MALLICK VS STATE OF ODISHA	GOREKHANATH DAS VS	MANCHESWAR P.S. /508 /2024 AD-HOC A.D.J.(FTSC),BHUBANESWAR() TR/0000509/2024
96	D-CRLA/38426/2025 CRLA/1444/2025	RAMESH CHANDRA SEN VS STATE OF ODISHA(VIG.)	JAJATI KESHARI KHUNTIA VS	BALASORE VIGILANCE /32 /2013 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000003/2015
97	D-CRLA/38946/2025 CRLA/1445/2025	NARENDRA NATH CHAND VS STATE OF ODISHA	JIBAN RANJAN DASH VS	RASGOBINDPUR /460 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000065/2025
98	D-CRLA/38568/2025 CRLA/1446/2025	GOUTAM PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	SARANGADA /59 /2022 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh) Spl/0000043/2022
99	D-CRLA/38586/2025 CRLA/1447/2025	TRIPATI NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BORIGUMMA /121 /2019 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000059/2019
100	D-CRLA/39498/2025 CRLA/1448/2025	AMIN KHAN VS STATE OF ODISHA(VIG.)	DIPTIREKHA NANDA VS	BHUBANESWAR VIGILANCE /52 /2014 SPECIAL JUDGE(VIG),BHUBANESWAR() TR/0000028/2015
101	D-CRLA/39096/2025 CRLA/1449/2025	JUDHISTIR PUTEEL @ SARAT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /230 /2024 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000033/2024
102	D-CRLMA/38840/2025 CRLMA/181/2025	CHIRAG SINGHAL VS	SOUMYA JYOTI BISWAL VS	BOLANGIR TOWN /614 /2025 ()

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103	D-CRLMC/38935/2025 CRLMC/5457/2025	STATE OF ODISHA JAYANTA JHANKAR VS	BIKASH KARNA VS	// KANTAMAL /115 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000119/2025
104	D-CRLMC/38084/2025 CRLMC/5458/2025	STATE OF ODISHA RAJESH AHIR@YADAB VS	BIKRAM CHANDRA GHADEI VS	NAWAPARA /234 /2022 C.J.M.,NAWAPARA(Nuapada) ST/0000040/2023
105	D-CRLMC/38541/2025 CRLMC/5459/2025	STATE OF ODISHA KARTIK CHANDRA DAS VS	BISWABHUSAN DAS VS	KUJANGA /162 /2015 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats Spl/0000563/2015
106	D-CRLMC/39305/2025 CRLMC/5460/2025	STATE OF ODISHA MANAS PRADHAN VS	PRIYA RANJAN SINGH VS	/ /0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000142/2025
107	D-CRLMC/37983/2025 CRLMC/5461/2025	STATE OF ODISHA PRASANTA MENDULI VS	ASUTOSH MOHANTY VS	GOPALPUR /92 /2023 J.M.F.C.,BERHAMPUR(Ganjam) GR/0000508/2023
108	D-CRLMC/38506/2025 CRLMC/5462/2025	STATE OF ODISHA DASMU BANGULA VS	SUSHANTA KUMAR JOSHI VS	TUREIKELA /57 /2011 A.D.J.,KANTABANJI(Balangir) SC/0000020/2018
109	D-CRLMC/39254/2025 CRLMC/5463/2025	STATE OF ODISHA GANESH KUMBHAR VS	JAYADEBA BEHERA VS	BELPARA /291 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001221/2025
110	D-CRLMC/38662/2025 CRLMC/5464/2025	STATE OF ODISHA CHINMAYA MAHAKHUD VS	JNYANANANDA PANDA VS	LANJIGARH /15 /2019 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000278/2019
111	D-CRLMC/38704/2025 CRLMC/5465/2025	STATE OF ODISHA TARUN DAS VS	SANJIB KUMAR BHANJADEO VS	UDALA /281 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(May CT/0000775/2021
112	D-CRLMC/38929/2025 CRLMC/5466/2025	STATE OF ODISHA CHITRA @ CHITRASEN BAGH VS	SATYARANJAN DAS VS	GHANTAPADA /171 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000003/2025
113	D-CRLMC/38411/2025 CRLMC/5467/2025	STATE OF ODISHA BIKA@BIKRAM KUMAR NAYAK VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	CHAULIAGANJA /115 /2002 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001103/2002

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114	D-CRLMC/38496/2025 CRLMC/5468/2025	PURNA CHANDRA DASH@PURNA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PURUSHOTTAMPUR /496 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000121/2023
115	D-CRLMC/38562/2025 CRLMC/5469/2025	BISWAJIT PRADHAN VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /134 /2023 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000084/2023
116	D-CRLMC/38670/2025 CRLMC/5470/2025	AMAR PRASAD KHATEI@AMAR KHATEI VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /202 /2015 J.M.F.C.,NIALI(Cuttack) GR/0001396/2015
117	D-CRLMC/39383/2025 CRLMC/5471/2025	DIBAKAR SWAIN VS STATE OF ODISHA	PRATEIK PARIJA VS	KUAKHIA /307 /2025 A.D.J.,JJPUR(Jajapur) CT/0000111/2025
118	D-CRLMC/38818/2025 CRLMC/5472/2025	NITISH KUMAR BARIK @ NITISH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	NAYAPALLI P.S. /163 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha) CT/0000383/2024
119	D-CRLMC/38937/2025 CRLMC/5473/2025	PINTU SAHU VS STATE OF ODISHA	AZAD KESHORI DASH VS	KANTAMAL /250 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000246/2025
120	D-CRLMC/38939/2025 CRLMC/5474/2025	SURI NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko 2(A)CC/0000056/2023
121	D-CRLMC/39108/2025 CRLMC/5475/2025	ANIL KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AIR FIELD P.S. /362 /2025 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000957/2025
122	D-CRLMC/38989/2025 CRLMC/5476/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	JHIRPANI P.S. /180 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0001302/2024
123	D-CRLMC/39161/2025 CRLMC/5477/2025	KULAMANI DAS VS STATE OF ODISHA(VIG.)	AVIJIT PAL VS	CUTTACK VIGILANCE /4 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) GR/0000004/2016
124	D-CRLMC/39275/2025 CRLMC/5478/2025	SURESH KUMAR MOHAPATRA @ SURIA VS STATE OF ODISHA	AMIT BISWAL VS	SPL.TASK FORCE /13 /2023 2ND A.D.J.,KHURDA(Khordha) TR/0000068/2023
125	D-CRLMC/39228/2025	PRASANT KUMAR PALEI@PRASANT PALEI@LIPI	PRANAB RANJAN CHHATOI	BAIDESWAR /81 /2021

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	CRLMC/5479/2025	VS STATE OF ODISHA	VS	1ST A.D.J., CUTTACK(Cuttack) ST/0000192/2022
126	D-CRLMC/39208/2025 CRLMC/5480/2025	BISWAJIT MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /274 /2023 AD-HOC A.D.J. (FTSC),KENDRAPARA(K
127	D-CRLMC/39273/2025 CRLMC/5481/2025	M/S. WELLSHOWN RETAIL LLP, KOLKOTA VS STATE OF ODISHA	CHINMAYA MISHRA VS	Spl/0000069/2024 CAPITAL P.S. /687 /2021 S.D.J.M.,BHUBANESWAR(Khordha) CT/0005993/2021
128	D-CRLMC/38086/2025 CRLMC/5482/2025	RANJIA@RANJAN MALLIK VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	MANGALPUR /252 /2022 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) CT/0000098/2022
129	D-CRLMC/37431/2025 CRLMC/5483/2025	SUBRAT KARMI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /34 /2017 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000085/2017
130	D-CRLMC/38128/2025 CRLMC/5484/2025	MUKESH KUMAR VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	/ /0 1ST A.D.J., BHUBANESWAR(Khordha) TR/0000034/2025
131	D-CRLMC/38177/2025 CRLMC/5485/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	MARKAT NAGAR /121 /2025 J.M.F.C.,CUTTACK(Cuttack) GR/0000635/2025
132	D-CRLMC/39237/2025 CRLMC/5486/2025	SRIKANTA KUMAR PANI@PINTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /30 /201 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000084/2015
133	D-CRLMC/39243/2025 CRLMC/5487/2025	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /42 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000133/2024
134	D-CRLMC/39311/2025 CRLMC/5488/2025	SUMANTA RANA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /175 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000194/2025
135	D-CRLMC/39444/2025 CRLMC/5489/2025	MANORANJAN NANDA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /113 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000334/2022
136	D-CRLMC/39269/2025 CRLMC/5490/2025	SANJAY XALXO VS	TANMAY MISHRA VS	/ /0 J.M.F.C.,LAXMIPUR(Koraput)

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137	D-CRLMC/39271/2025 CRLMC/5491/2025	STATE OF ODISHA NEELESH BINAY SOKEY VS STATE OF ODISHA	TANMAY MISHRA VS	ICC/0000003/2024 //0 J.M.F.C.,LAXMIPUR(Koraput)
138	D-CRLMC/39194/2025 CRLMC/5492/2025	STATE OF ODISHA DAITARI BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	ICC/0000003/2024 BANGOMUNDA /79 /2016 CIVIL JUDGE (JD) CUM JMFC, BANGOMUNDA
139	D-CRLMC/39043/2025 CRLMC/5493/2025	STATE OF ODISHA ANANTA MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	GR/0000243/2016 ADVA /42 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
140	D-CRLMC/39110/2025 CRLMC/5494/2025	STATE OF ODISHA SUSHIL KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	Spl/0000055/2025 RAIBANIA /43 /2025 SPECIAL JUDGE (POCSO), BALASORE(Keonjhar)
141	D-CRLMC/39053/2025 CRLMC/5495/2025	STATE OF ODISHA PRAMOD ANANDA VS STATE OF ODISHA	RAGHUNATH BISWAL VS	Spl/0000153/2025 R.UDAYAGIRI /167 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
142	D-CRLMC/39058/2025 CRLMC/5496/2025	STATE OF ODISHA JOGENDRA KANDHA VS STATE OF ODISHA	AMIT BISWAL VS	Spl/0000089/2024 ADVA /32 /2025 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
143	D-CRLMC/38595/2025 CRLMC/5497/2025	STATE OF ODISHA MUKESH SAMAL @ SASMAL VS STATE OF ODISHA	SANKET KANUNGO VS	Spl/0000050/2025 BADACHANA /192 /2017 J.M.F.C.,CHANDIKHOLE(Jajapur)
144	D-CRLMC/39591/2025 CRLMC/5498/2025	STATE OF ODISHA JAGADISH KUMAR MUNI VS STATE OF ODISHA	DEVASHIS PANDA VS	GR/0001235/2017 CYBER CRIME AND ECO. OFFENCE, CUTTACK
145	D-CRLMP/39337/2025 CRLMP/1708/2025	STATE OF ODISHA B. DANDAPANI PATRA VS STATE OF ODISHA	VIVASWAT MOHAPATRA VS	ST/0000082/2021 // (
146	D-CRLMP/38688/2025 CRLMP/1709/2025	STATE OF ODISHA BALARAM BISHOY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// // (
147	D-CRLMP/38887/2025 CRLMP/1710/2025	STATE OF ODISHA CHANDRAKANTA @ CHAGALA DAS VS STATE OF ODISHA	SAROJANANDA MISHRA VS	// BANSADA /335 /2025 (//

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148	D-CRLMP/38993/2025 CRLMP/1711/2025	BASANTI DAS @ BARSA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	CAPITAL P.S. /483 /2025 () //
149	D-CRLMP/38903/2025 CRLMP/1712/2025	SASNKA SHEKHAR SAHU VS STATE OF ODISHA	SAILABALA JENA VS	//0 () //
150	D-CRLMP/38867/2025 CRLMP/1713/2025	AKSHAYA KUMAR SENAPATI VS STATE OF ODISHA	BALARAM NAYAK VS	Tantiapal Marine /138 /2025 () //
151	D-CRLMP/39185/2025 CRLMP/1714/2025	SIDHANTA KUMAR SAHU VS PRABHATI PRADHAN @ SAHU	AMITAV TRIPATHY VS	//0 JUDGE, FAMILY COURT, NABARANGPUR Crp/0000045/2025
152	D-CRLMP/39010/2025 CRLMP/1715/2025	KALYAN KUMAR KANUNGO VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// () //
153	D-CRLMP/39492/2025 CRLMP/1716/2025	PRAVASH CHANDRA DASH VS SHARMILA PATI	DIGAMBARA MISHRA VS	//0 () //
154	D-CRLMP/39007/2025 CRLMP/1717/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAJPUR TOWN /498 /2025 () //
155	D-CRLMP/38763/2025 CRLMP/1718/2025	SANGRAM NATH VS STATE OF ODISHA	MOHAMMED RIAZ VS	//0 () //
156	D-CRLMP/39095/2025 CRLMP/1719/2025	AMER SALEEM VS STATE OF ODISHA	LALITENDU MISHRA VS	// () //
157	D-CRLMP/39031/2025 CRLMP/1720/2025	HARAPRIYA MISHRA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	//0 () //
158	D-CRLREV/38337/2025 CRLREV/1083/2025	JYOTSNA RANI ROUT VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	SAMBALPUR VIGILANCE /32 /2017 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) CT/0000034/2024
159	D-CRLREV/38388/2025	MUKUNDA NAIK	PANCHANAN PANIGRAHI	RAYAGADA TOWN /309 /2025

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	CRLREV/1084/2025	VS STATE OF ODISHA	VS	JUVENILE JUSTICE BOARD, RAYAGADA JJC/000061/2025
160	D-CRLREV/39242/2025 CRLREV/1085/2025	CHANDAN NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	// J.M.F.C.,CUTTACK(RURAL)(Cuttack) CRMC/0000205/2025
161	D-CRLREV/38397/2025 CRLREV/1086/2025	SACHIN BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /83 /2016 GRAMA NYAYALAYA,TANGI(Khordha) GR/0000287/2016
162	D-CRLREV/38870/2025 CRLREV/1087/2025	JAGANNATH SAHOO VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	BISRA /138 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000827/2024
163	D-CRLREV/38882/2025 CRLREV/1088/2025	JITU@JYOTISH PRADHAN VS STATE OF ODISHA	DEBASNAN DAS VS	NIALI /43 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CUTTACK) Spl/0000024/2025
164	D-CRLREV/39034/2025 CRLREV/1089/2025	AMIYA KETAN PATNAIK VS SUJATA PATNAIK	AMITAV TRIPATHY VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR CRA/0000104/2024
165	D-CRLREV/38230/2025 CRLREV/1090/2025	NIBESH PANI VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	GURANDI /48 /2023 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDA GR/0000369/2023
166	D-CRLREV/25895/2025 CRLREV/1091/2025	RAMESH CHANDRA DASH VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SAHADEV KHUNTA /392 /2022 S.D.J.M.,BALASORE(Baleshwar) CT/0001145/2022
167	D-CRLREV/30147/2025 CRLREV/1092/2025	KUNA @ ALOK KUMAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	//0 J.M.F.C.,BASTA(Baleshwar) ICC/0000071/2024
168	D-CRLREV/38845/2025 CRLREV/1093/2025	SK.JALALUDDIN @ JALLU VS STATE OF ODISHA	MANORANJAN ACHARYA VS	RANPUR /270 /2025 A.D.J.,NAYAGARH(Nayagarh) CRA/0000024/2025
169	D-CRLREV/39234/2025 CRLREV/1094/2025	LIPUN KUMAR SASMAL VS STATE OF ODISHA	ARUN KUMAR DAS VS	DHENKANAL SADAR /350 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000582/2025
170	D-EXP/51916/2025 EXP/51/2025	JASMINE NAYAK VS	AVIJIT PATNAIK VS	// ()

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171	D-FAO/52661/2025 FAO/548/2025	STATE OF ODISHA SABITA MAHATO VS UNION OF INDIA	DEBASISH PATNAIK VS	// // RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000007/2024
172	D-FAO/52670/2025 FAO/549/2025	UMA DEVI VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000131/2019
173	D-MACA/52174/2025 MACA/1330/2025	MANAGER,NATIONAL INSURANCE CO.LTD., CUTTACK VS SABITA SAHOO	PRASANTA KUMAR MAHALI VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000214/2021
174	D-MACA/52436/2025 MACA/1331/2025	MALAYA KUMAR PANDEY VS PRASANT KUMAR BARLA	SOHAN MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambal Mac/0000056/2023
175	D-MACA/52674/2025 MACA/1332/2025	SUBHASINI BARIK VS MINATI BEHERA	DEBASISH PATNAIK VS	// I MACT,BALASORE(Baleshwar) Mac/0000382/2023
176	D-MATA/52163/2025 MATA/492/2025	ARABINDA BISWAL VS ARCHANA PADHI	HARMOHAN DHAL VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000225/2023
177	D-MATA/51704/2025 MATA/493/2025	ABHISEK MITRA VS SUSMITA PANDA	SAPAN KUMAR LENKA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000536/2023
178	D-OTAPL/52695/2025 OTAPL/113/2025	THE COMMISSIONER OF CGST AND CENTRAL EXCISE, ROURKELA COMMISSIONERS VS M/S CHARIOT CEMENT LIMITED,SUNDARGARH	SANKER ROY CHOUDHURY,SR.S.C VS	// () //
179	D-RSA/49847/2025 RSA/627/2025	GANESH PRASAD SAHU VS LATIKA SAHU	ABHILASH MISHRA VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000006/2024
180	D-RSA/48126/2025 RSA/628/2025	HRUDANANDA MOHAPATRA VS SASIMANI MOHAPATRA	SOURAV SUMAN BHUYAN VS	// 1ST A.D.J., PURI(Puri) RFA/0000001/2021
181	D-RVWPET/45901/2025 RVWPET/288/2025	PRATIVAMANJARI SETHI VS STATE OF ODISHA	ADV. VS	// () //

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182	D-WA/52211/2025 WA/1957/2025	SOHAN RAM VS UPENDRA NATH MOHANTA	ARIJEET MISHRA VS	// 0 //
183	D-WA/50785/2025 WA/1958/2025	BHAGABATI SAHU @ SAHOO VS STATE OF ODISHA	MADAN MOHAN SWAIN VS	// 0 //
184	D-WA/2677/2025 WA/1959/2025	SADASHIBA NAYAK VS COMMISSIONER, SURVEY AND SETTLEMENT, ODISHA, BHUBANESWAR	AKSHAYA KUMAR NAYAK VS	// 0 //
185	D-WP(C)/52427/2025 WP(C)/36432/2025	BAHAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
186	D-WP(C)/51988/2025 WP(C)/36433/2025	AJAYA KUMAR MANGARAJ VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
187	D-WP(C)/51500/2025 WP(C)/36434/2025	ABBHIRAM PATRA VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
188	D-WP(C)/48656/2025 WP(C)/36435/2025	GHANASHYAM BEHERA VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	// 0 //
189	D-WP(C)/52673/2025 WP(C)/36436/2025	MANAS BEHERA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //
190	D-WP(C)/52132/2025 WP(C)/36437/2025	SK.HABIBUR REHAMAN VS SUB COLLECTOR, BHADRAK	PRAJNA SARITA MOHANTY VS	// 0 //
191	D-WP(C)/52443/2025 WP(C)/36438/2025	JAHAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
192	D-WP(C)/52095/2025 WP(C)/36439/2025	M/S M.M.CONSTRUCTION , KENDRAPARA VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	RAMESH CHANDRA JENA VS	// 0 //
193	D-WP(C)/50986/2025	REETA SATAPATHY	SWETALINA PANDA	//

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	WP(C)/36440/2025	VS BASANTA KUMAR SATAPATHY	VS	0 //
194	D-WP(C)/52259/2025 WP(C)/36441/2025	RATANE DEI @ NAG VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
195	D-WP(C)/52445/2025 WP(C)/36442/2025	JAHAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
196	D-WP(C)/52325/2025 WP(C)/36443/2025	NUNU KUMAR CHOUDHURY VS STATE OF ODISHA	JANAYTRI ROUT VS	// 0 //
197	D-WP(C)/50993/2025 WP(C)/36444/2025	SUBHASANTI BIDHAYAK PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
198	D-WP(C)/52343/2025 WP(C)/36445/2025	USHARANI GHUTA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
199	D-WP(C)/51394/2025 WP(C)/36446/2025	DHABALESWAR BEHERA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
200	D-WP(C)/52566/2025 WP(C)/36447/2025	DASARATHI MOHARANA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
201	D-WP(C)/52348/2025 WP(C)/36448/2025	CHANDRAMANI BEHERA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
202	D-WP(C)/51965/2025 WP(C)/36449/2025	SWAYAMPRAVA BHOI VS THE DIRECTOR OF FAMILY WELFARE, KHURDA	DINESH KUMAR PANDA VS	// 0 //
203	D-WP(C)/52587/2025 WP(C)/36450/2025	SACHIDANANDA MISHRA VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
204	D-WP(C)/52354/2025 WP(C)/36451/2025	BISHNU CHARAN PRADHAN VS	SAROJA KANTA SAMAL VS	// 0

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205	D-WP(C)/51395/2025 WP(C)/36452/2025	STATE OF ODISHA RAMA KRUSHNA BOXI VS	RANJIT MOHANTY VS	// // 0
206	D-WP(C)/52046/2025 WP(C)/36453/2025	STATE OF ODISHA TIKA CHANDRA JENA VS	JYOTIRMAY GUPTA VS	// // 0
207	D-WP(C)/52381/2025 WP(C)/36454/2025	STATE OF ODISHA KANHU CHARAN PRADHAN VS	RAJIV KUMAR MAHANTA VS	// // 0
208	D-WP(C)/49405/2025 WP(C)/36455/2025	TOYOTA FINANCIAL SERVICES INDIA LTD, KARNATAKA SK.ASHIK ALI VS	ADYASIDHI MISHRA VS	// // 0
209	D-WP(C)/51878/2025 WP(C)/36456/2025	UTKAL UNIVERSITY, BHUBANESWAR MADHABANANDA MALIK VS	SATYABAN SAHOO VS	// // 0
210	D-WP(C)/49517/2025 WP(C)/36457/2025	TAHASILDAR, ANANDAPUR KUNJA KISHORE MUDULI VS	TRILOCHAN PANIGRAHI VS	// // 0
211	D-WP(C)/52656/2025 WP(C)/36458/2025	STATE OF ODISHA SRIYA SWATI SUCHARITA SWAIN VS		// // 0
212	D-WP(C)/52409/2025 WP(C)/36459/2025	STATE OF ODISHA BASANTI DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
213	D-WP(C)/51931/2025 WP(C)/36460/2025	STATE OF ODISHA MAMITA MALIK VS	AMITAV DAS VS	// // 0
214	D-WP(C)/51854/2025 WP(C)/36461/2025	STATE OF ODISHA GANAPATI ROUT VS	SIBA PRASAD SWAIN VS	// // 0
215	D-WP(C)/51985/2025 WP(C)/36462/2025	STATE OF ODISHA SAROJINI SETHY VS	GYANA RANJAN SETHI VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/51023/2025 WP(C)/36463/2025	TATA CAPITAL HOUSING FINANCE LTD., MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
217	D-WP(C)/50994/2025 WP(C)/36464/2025	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
218	D-WP(C)/52456/2025 WP(C)/36465/2025	PARAMANANDA MOHAPATRA MEMORIAL EDUCATIONAL WELFARE TRUST, SUNDARIBARSIH VS STATE OF ODISHA	ABHIRAM MISHRA VS	// 0 //
219	D-WP(C)/51121/2025 WP(C)/36466/2025	GOURANGA BEHERA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
220	D-WP(C)/50672/2025 WP(C)/36467/2025	ARAKHITA SWAIN VS STATE OF ODISHA	SHYAMANANDA JENA VS	// 0 //
221	D-WP(C)/51503/2025 WP(C)/36468/2025	LOCHANI DAS VS STATE OF ODISHA	PRAYAS MOHANTTY VS	// 0 //
222	D-WP(C)/52024/2025 WP(C)/36469/2025	SANJULATA MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
223	D-WP(C)/51125/2025 WP(C)/36470/2025	MOHAMMAD SHIRAJ KHAN VS THE STATE BANK OF INDIA (SARB),KHURDA	RAJENDRA NARAYAN ROUT VS	// 0 //
224	D-WP(C)/52240/2025 WP(C)/36471/2025	PANDARA SAMAJ, KALAHANADI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
225	D-WP(C)/50299/2025 WP(C)/36472/2025	NAMITA BARIK VS UNION OF INDIA	NALINI KANTA SAHOO VS	// 0 //
226	D-WP(C)/51504/2025 WP(C)/36473/2025	NIRODA KUMAR DAS VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //
227	D-WP(C)/51575/2025	SAMIR SAHOO	PURNA CHANDRA MOHARANA	//

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	WP(C)/36474/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/51008/2025 WP(C)/36475/2025	BISHNU CHARAN PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
229	D-WP(C)/52029/2025 WP(C)/36476/2025	BENUDHARA MOHANTA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
230	D-WP(C)/50570/2025 WP(C)/36477/2025	DAMODAR MOHAPATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
231	D-WP(C)/52273/2025 WP(C)/36478/2025	SARADHAMANI MUDULI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
232	D-WP(C)/51480/2025 WP(C)/36479/2025	DAMAYANTI SAHOO @ DAMAYANTI DEVI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	// 0 //
233	D-WP(C)/52268/2025 WP(C)/36480/2025	SANKUNTALA PANDA VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
234	D-WP(C)/52279/2025 WP(C)/36481/2025	NIRANJAN SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
235	D-WP(C)/51694/2025 WP(C)/36482/2025	GYANANANDA SENAPATI VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
236	D-WP(C)/52500/2025 WP(C)/36483/2025	DR.NIRANJAN MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/52230/2025 WP(C)/36484/2025	PRAMILA MASHI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
238	D-WP(C)/52511/2025 WP(C)/36485/2025	SANTOSH RATH VS	SATYABRATA DASH VS	// 0

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239	D-WP(C)/52360/2025 WP(C)/36486/2025	STATE OF ODISHA NEKURI PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0
240	D-WP(C)/52399/2025 WP(C)/36487/2025	STATE OF ODISHA MANAS RANJAN BISWAL VS	SARASWATI SENAPATI VS	// // 0
241	D-WP(C)/52558/2025 WP(C)/36488/2025	STATE OF ODISHA PRASANNA KUMAR BISWAL @ PRASANNA KU. BISWAL VS	SARBESWAR SAHOO VS	// // 0
242	D-WP(C)/52386/2025 WP(C)/36489/2025	STATE OF ODISHA M/S SAROJ KUMAR SHARMA VS	SUKANTA KUMAR DALAI VS	// // 0
243	D-WP(C)/52058/2025 WP(C)/36490/2025	STATE OF ODISHA JAMUNA PRADHAN VS	JAGANNATH BHUYAN VS	// // 0
244	D-WP(C)/52585/2025 WP(C)/36491/2025	STATE OF ODISHA MANJU BALA MALLIK @ JENA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
245	D-WP(C)/50479/2025 WP(C)/36492/2025	STATE OF ODISHA JAGABANDU DASH VS	ANUP KUMAR MOHAPATRA VS	// // 0
246	D-WP(C)/52275/2025 WP(C)/36493/2025	STATE OF ODISHA PUSPALATA DASH VS	KRISHNA CHANDRA SAHU VS	// // 0
247	D-WP(C)/52927/2025 WP(C)/36494/2025	STATE OF ODISHA M/S D.D.BUILDERS LTD., BHUBANESWAR VS	SIDHANT DWIBEDI VS	// // 0
248	D-WP(C)/52138/2025 WP(C)/36495/2025	STATE OF ODISHA PRAMOD KUMAR SAHU VS	ARUN KUMAR PATRA VS	// // 0
249	D-WP(C)/51205/2025 WP(C)/36496/2025	STATE OF ODISHA SUCHITRA PRADHAN VS	MANOJ KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/52544/2025 WP(C)/36497/2025	NIRANJAN PANDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
251	D-WP(C)/52158/2025 WP(C)/36498/2025	BARENDRANATH DAS ADHIKARI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
252	D-WP(C)/51209/2025 WP(C)/36499/2025	MAGUNI MALLICK VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
253	D-WP(C)/52255/2025 WP(C)/36500/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	// 0 //
254	D-WP(C)/52527/2025 WP(C)/36501/2025	PURNACHANDRA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
255	D-WP(C)/52917/2025 WP(C)/36502/2025	BRAJA SUNDAR PANDA VS BHUBANESWAR MUNICIPAL CORPORATION	PRASANTA KUMAR NANDA VS	// 0 //
256	D-WP(C)/52274/2025 WP(C)/36503/2025	PUNI DEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
257	D-WP(C)/51045/2025 WP(C)/36504/2025	ASHOK KUMAR MALLICK VS ODISHA INFORMATION COMMISSION, BHUBANESWAR	AVIJIT PAL VS	// 0 //
258	D-WP(C)/52871/2025 WP(C)/36505/2025	M/S. SHREE BHARAT MOTORS LTD., BHUBANESWAR VS THE CHIEF GENERAL MANAGER, R.B.I., MUMBAI	GOPABANDHU DASH VS	// 0 //
259	D-WP(C)/51261/2025 WP(C)/36506/2025	PRADIP GOCHHAYAT VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
260	D-WP(C)/52766/2025 WP(C)/36507/2025	BIMAL PRASAD BEHERA VS INDIAN OVERSEAS BANK, GORUAL BRANCH, PURI	ANURAG PATI VS	// 0 //
261	D-WP(C)/53031/2025	M/S METRO SIGN, BBSR	SUBASH CHANDRA PUSPALAKA	//

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	WP(C)/36508/2025	VS BHUBANESWAR SMART CITY LTD, BHUBANESWAR	VS	0 //
262	D-WP(C)/50815/2025 WP(C)/36509/2025	BIPIN BIHARI SAMANTARAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
263	D-WP(C)/52280/2025 WP(C)/36510/2025	PARBATI DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
264	D-WP(C)/52276/2025 WP(C)/36511/2025	PRABHASINI MISHRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/53083/2025 WP(C)/36512/2025	HARIDASPUR PARADIP RAILWAY COMPANY LTD., KURDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
266	D-WP(C)/52426/2025 WP(C)/36513/2025	GIRISH CHANDRA BARIK VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
267	D-WP(C)/51012/2025 WP(C)/36514/2025	PRANAKRUSHNA JENA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
268	D-WP(C)/52565/2025 WP(C)/36515/2025	RASHMIMAYEE MOHAPATRA VS STATE OF ORISSA	AMITAV TRIPATHY VS	// 0 //
269	D-WP(C)/51017/2025 WP(C)/36516/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DISTRICT MAGISTRATE AND COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //
270	D-WP(C)/52479/2025 WP(C)/36517/2025	M/S. BLACK DIAMOND TECHNICAL EDUCATION SOCIETY, JHARSUGUDA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
271	D-WP(C)/53085/2025 WP(C)/36518/2025	HARIDASPUR PARADIP RAILWAY COMPANY LTD., KURDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
272	D-WP(C)/52920/2025 WP(C)/36519/2025	KUNJA BIHARI KAR VS	PRASANTA KUMAR NANDA VS	// 0

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273	D-WP(C)/51164/2025 WP(C)/36520/2025	STATE OF ODISHA UDAY JYOTI MOHANTY VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
274	D-WP(C)/52557/2025 WP(C)/36521/2025	STATE OF ODISHA TRILOCHAN DASH VS	SWAPNIL ROY VS	// // ()
275	D-WP(C)/52579/2025 WP(C)/36522/2025	STATE OF ODISHA NIRAKARA MAJHI VS	SIDHESWAR MALLIK VS	// // ()
276	D-WP(C)/51031/2025 WP(C)/36523/2025	STATE OF ODISHA DAMODAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
277	D-WP(C)/52686/2025 WP(C)/36524/2025	STATE OF ORISSA PRASANTA KUMAR BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
278	D-WP(C)/51249/2025 WP(C)/36525/2025	STATE OF ODISHA RAMESH CHANDRA GOCHHAYAT @ RAMESH GOCHHAYAT VS	AMBIKA PRASAD RAY VS	// // ()
279	D-WP(C)/50884/2025 WP(C)/36526/2025	STATE OF ODISHA NATABARA SWAIN VS	KABIR KUMAR JENA VS	// // ()
280	D-WP(C)/52903/2025 WP(C)/36527/2025	STATE OF ODISHA M/S. BISWAJIT FILLING STATION, ANGUL VS	ANIRUDH SANGANERIA VS	// // ()
281	D-WP(C)/52069/2025 WP(C)/36528/2025	INDIAN OIL CORPORATION LTD., BHUBANESWAR BINAMRA CHOUDHURY VS	MANAS ANKIT BOHIDAR VS	// // ()
282	D-WP(C)/50671/2025 WP(C)/36529/2025	THE COMMISSIONER, CT AND GST, ODISHA, CUTTACK TIKESWAR PRADHAN VS	TUSAR KUMAR MISHRA VS	// // ()
283	D-WP(C)/52915/2025 WP(C)/36530/2025	STATE OF ODISHA KEDAR CHARAN SWAIN VS	PRASANTA KUMAR NANDA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/50481/2025 WP(C)/36531/2025	PADMABATI MAHATO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
285	D-WP(C)/52658/2025 WP(C)/36532/2025	PRASANTA KUMAR SAMANTARAY VS TAHASILDAR, ERSAMA, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// 0 //
286	D-WP(C)/52448/2025 WP(C)/36533/2025	BAHAN BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
287	D-WP(C)/50943/2025 WP(C)/36534/2025	SAMSUDDIN KHAN VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //
288	D-WP(C)/49667/2025 WP(C)/36535/2025	TAPAS RANJAN MOHAPATRA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
289	D-WP(C)/51022/2025 WP(C)/36536/2025	PADMALOCHAN NAYAK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
290	D-WP(C)/52637/2025 WP(C)/36537/2025	SARATA CHANDRA JOSHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
291	D-WP(C)/51415/2025 WP(C)/36538/2025	BANALATA PATRA VS COLLECTOR, KENDRAPARA	PITAMBAR BEHERA VS	// 0 //
292	D-WP(C)/52776/2025 WP(C)/36539/2025	SUMANTA MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
293	D-WP(C)/52641/2025 WP(C)/36540/2025	RAMA CHANDRA NAHAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
294	D-WP(C)/51817/2025 WP(C)/36541/2025	CHANDRA SEKHAR MOHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	D-WP(C)/50897/2025	KAMALA JENA	ARUNA NAYAK	//

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	WP(C)/36542/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/51833/2025 WP(C)/36543/2025	KARTIK CHANDRA DALEI VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
297	D-WP(C)/51169/2025 WP(C)/36544/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
298	D-WP(C)/52942/2025 WP(C)/36545/2025	M/S.PD AGARWAL, ANGUL VS THE COMMISSIONER, STATE GST DEPT, CUTTACK	SWAPNIL ROY VS	// 0 //
299	D-WP(C)/52472/2025 WP(C)/36546/2025	JALADHAR SAHU @ JALIA SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
300	D-WP(C)/51837/2025 WP(C)/36547/2025	GANDESH GOUDA VS STATE OF ORISSA	SHARMISTHA SAMAL VS	// 0 //
301	D-WP(C)/52700/2025 WP(C)/36548/2025	ASHIS PANDA VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
302	D-WP(C)/53147/2025 WP(C)/36549/2025	RASMITA SWAIN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
303	D-WP(C)/51171/2025 WP(C)/36550/2025	TANUJA PRUSTY VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
304	D-WP(C)/52664/2025 WP(C)/36551/2025	ASIT SAMANTARAY VS TAHASILDAR, KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// 0 //
305	D-WP(C)/52401/2025 WP(C)/36552/2025	SHISIR RANJAN MALLICK VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
306	D-WP(C)/51485/2025 WP(C)/36553/2025	NAYANA BEHERA VS	PRAYAS MOHANTY VS	// 0

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307	D-WP(C)/52476/2025 WP(C)/36554/2025	STATE OF ODISHA N. CHANDRA SEKHAR REDDY VS	SUSANTA KUMAR BARAL VS	// // ()
308	D-WP(C)/51348/2025 WP(C)/36555/2025	STATE OF ORISSA ARVIND JAISWAL @ ARVIND AGRAWAL VS	BRAJA KISHOR PANDA VS	// // ()
309	D-WP(C)/53144/2025 WP(C)/36556/2025	STATE OF ODISHA RANJAN KUMAR DAS VS	SWAPNIL ROY VS	// // ()
310	D-WP(C)/52681/2025 WP(C)/36557/2025	STATE OF ODISHA PRADIP KUMAR PANIGRAHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
311	D-WP(C)/52180/2025 WP(C)/36558/2025	STATE OF ORISSA CHATURI SAMAL VS	PRASHANTA KUMAR NAYAK VS	// // ()
312	D-WP(C)/52600/2025 WP(C)/36559/2025	STATE OF ODISHA DR.SUBRATKUMAR SATAPATHY @ DR.SUBRAT KUMAR SATAPATHY VS	AVIJIT MISHRA VS	// // ()
313	D-WP(C)/52666/2025 WP(C)/36560/2025	STATE OF ODISHA NIRANJAN SAHOO VS	MANMEET SINGH ARORA VS	// // ()
314	D-WP(C)/51964/2025 WP(C)/36561/2025	STATE BANK OF INDIA, SAMBALPUR BRANCH M/S. VIRAJ STEEL AND ENERGY PRIVATE LTD., SAMBALPUR VS	RABI NARAYAN BEHERA VS	// // ()
315	D-WP(C)/51775/2025 WP(C)/36562/2025	STATE OF ODISHA PHAGANU PARABHUE VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
316	D-WP(C)/52778/2025 WP(C)/36563/2025	STATE OF ODISHA HIMANSU BAGHAR VS	SARAOJ KUMAR MISHRA VS	// // ()
317	D-WP(C)/52611/2025 WP(C)/36564/2025	STATE OF ODISHA M/S RAM CHANDRA CHAUHAN, KEONJHAR VS THE COMMISSIONER (APPEAL) GST, CX AND CUSTOMS, BHUBANESWAR	BIJAY PANDA VS VS	// // () //

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318	D-WP(C)/52489/2025 WP(C)/36565/2025	PRADIPTA KUMAR NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
319	D-WP(C)/52589/2025 WP(C)/36566/2025	NIHARIKA MISHRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
320	D-WP(C)/52692/2025 WP(C)/36567/2025	M/S. SANOFI INDIA LTD, MUMBAI VS PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR	ANKITA MUKERJI VS	// 0 //
321	D-WP(C)/52760/2025 WP(C)/36568/2025	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
322	D-WP(C)/52015/2025 WP(C)/36569/2025	PUSPALATA LENKA VS THE STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
323	D-WP(C)/50905/2025 WP(C)/36570/2025	SILPA MUDULI VS STATE OF ODISHA	PABITRA NAYAK VS	// 0 //
324	D-WP(C)/52836/2025 WP(C)/36571/2025	HARERAM SINGH VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
325	D-WP(C)/52826/2025 WP(C)/36572/2025	RAMSINGH YADAV VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
326	D-WP(C)/52570/2025 WP(C)/36573/2025	DR.SURYAPRAKASH SIBANARAYAN CHOUDHURY VS THE INSURANCE OMBUDSMAN, BHUBANESWAR	LALIT NARAYAN PATTANAYAK VS	// 0 //
327	D-WP(C)/52832/2025 WP(C)/36574/2025	RAMESH KUMAR D. VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
328	D-WP(C)/52833/2025 WP(C)/36575/2025	DHIRENDRA NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
329	D-WP(C)/52671/2025	LAXMI NARAYAN PADHY	ASHOK KUMAR PANIGRAHI	//

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	WP(C)/36576/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/52919/2025 WP(C)/36577/2025	MANYAL KARUNAKAR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
331	D-WP(C)/50180/2025 WP(C)/36578/2025	SAROJABALA MOHANTY VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
332	D-WP(C)/51962/2025 WP(C)/36579/2025	SRIMANTA KUMAR DAS VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //
333	D-WP(C)/53189/2025 WP(C)/36580/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
334	D-WP(C)/51263/2025 WP(C)/36581/2025	BINOD KUMAR PRADHAN VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
335	D-WP(C)/52784/2025 WP(C)/36582/2025	MINAKSHI MISHRA VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //
336	D-WP(C)/52743/2025 WP(C)/36583/2025	LEELIMA PATEL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
337	D-WP(C)/53007/2025 WP(C)/36584/2025	RANJAN KUMAR SAMAL VS THE REGISTRAR, UTKAL UNIVERSITY, BHUBANESWAR	SANJIB MOHANTY VS	// 0 //
338	D-WP(C)/51903/2025 WP(C)/36585/2025	SRI SRI AKHANDALMANI MAHADEV BIJE, KENDRAPADA VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
339	D-WP(C)/52507/2025 WP(C)/36586/2025	KANAKA SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
340	D-WP(C)/53143/2025 WP(C)/36587/2025	MANOJ KUMAR BEHERA VS	BISWORANJAN SWAIN VS	// 0

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341	D-WP(C)/52977/2025 WP(C)/36588/2025	STATE OF ODISHA ASWINI KUMAR RAY VS	SANGRAM JENA VS	// // ()
342	D-WP(C)/51551/2025 WP(C)/36589/2025	STATE OF ODISHA SWAPNITA DAS VS	SUBHADUTTA ROUSTRAY VS	// // ()
343	D-WP(C)/52675/2025 WP(C)/36590/2025	STATE OF ODISHA BHARATI JENA VS	SUKANTA KUMAR MISHRA VS	// // ()
344	D-WP(C)/52638/2025 WP(C)/36591/2025	STATE OF ORISSA SAROJINI KISAN VS	SAROJA KANTA SAMAL VS	// // ()
345	D-WP(C)/52767/2025 WP(C)/36592/2025	STATE OF ODISHA SANTOSH KUMAR BAL VS	BUDHIRAM DAS VS	// // ()
346	D-WP(C)/52312/2025 WP(C)/36593/2025	STATE OF ODISHA BALABHADRA SAHOO VS	SUSHANTA KUMAR MISHRA VS	// // ()
347	D-WP(C)/52640/2025 WP(C)/36594/2025	STATE OF ODISHA MEENA BEHERA VS	SAROJA KANTA SAMAL VS	// // ()
348	D-WP(C)/51398/2025 WP(C)/36595/2025	STATE OF ODISHA SANKAR KUMAR PANIGRAHI VS	HARIPAD MOHANTY VS	// // ()
349	D-WP(C)/52981/2025 WP(C)/36596/2025	MANAGING DIRECTOR, TRIBAL DEVELOPMENT CO-OPERATIVE CORPORATION OF ODISHA LTD.BBSR SESHADEV BAI VS	SANGRAM JENA VS	// // ()
350	D-WP(C)/52715/2025 WP(C)/36597/2025	STATE OF ODISHA BIJAYALAXMI PATTNAIK VS	JITENDRA KUMAR MISHRA (2) VS	// // ()
351	D-WP(C)/52790/2025 WP(C)/36598/2025	STATE OF ODISHA SANJUKTA PANDA VS THE STATE OF ODISHA	BUDHIRAM DAS VS	// // ()

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352	D-WP(C)/52643/2025 WP(C)/36599/2025	JAYASHREE NAIK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
353	D-WP(C)/52911/2025 WP(C)/36600/2025	CHANDAN YADAV VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
354	D-WP(C)/51474/2025 WP(C)/36601/2025	GOBINDA CHANDRA NAYAK VS THE GOVT. OF ODISHA, KHURDA	ASHIS KUMAR MISHRA VS	// 0 //
355	D-WP(C)/52894/2025 WP(C)/36602/2025	DUSHASAN JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
356	D-WP(C)/53080/2025 WP(C)/36603/2025	SARAT KUMAR SETHY VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
357	D-WP(C)/51137/2025 WP(C)/36604/2025	ASHIS KUMAR SAHUKAR VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //
358	D-WP(C)/53145/2025 WP(C)/36605/2025	MEENA KUMARI SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
359	D-WP(C)/51872/2025 WP(C)/36606/2025	NIMAIN CHARAN PRADHAN VS STATE OF ODISHA	GOPAL CHARAN MOHARANA VS	// 0 //
360	D-WP(C)/51163/2025 WP(C)/36607/2025	ABDUL SAHID KHAN VS STATE OF ORISSA	SAROJA KANTA SAMAL VS	// 0 //
361	D-WP(C)/52353/2025 WP(C)/36608/2025	BIGHNARAJ PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
362	D-WP(C)/52971/2025 WP(C)/36609/2025	BIJAY KETAN BHATTA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
363	D-WP(C)/53193/2025	PRAMODINI SAHOO	DINESH KUMAR PATRA	//

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	WP(C)/36610/2025	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/52358/2025 WP(C)/36611/2025	HARISH CHANDRA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
365	D-WP(C)/50894/2025 WP(C)/36612/2025	RABINDRA KUMAR NAYAK VS STATE OF ODISHA	SARADA PRASANNA MOHAPATRA VS	// 0 //
366	D-WP(C)/51993/2025 WP(C)/36613/2025	HAYAGRIB GURU VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
367	D-WP(C)/53202/2025 WP(C)/36614/2025	SANJUKTA BEHERA VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
368	D-WP(C)/51914/2025 WP(C)/36615/2025	AKHAYA KUMAR GAUDU VS BRANCH MANAGER, JANA SMALL FINANCE BANK LIMITED	SADASIVA PATRA (1) VS	// 0 //
369	D-WP(C)/52417/2025 WP(C)/36616/2025	BASUDEV BANERJEE VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
370	D-WP(C)/52694/2025 WP(C)/36617/2025	DANDASI PADHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
371	D-WP(C)/52562/2025 WP(C)/36618/2025	SANJUKTA MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //
372	D-WP(C)/53208/2025 WP(C)/36619/2025	RANJITA RANI NAYAK VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
373	D-WP(C)/51168/2025 WP(C)/36620/2025	SWARNALATA PANDA VS CHANDRA MOHAN PANIGRAHI	KAPILA CHARAN NAYAK VS	// 0 //
374	D-WP(C)/53199/2025 WP(C)/36621/2025	MAMI PANIGRAHI VS	DINESH KUMAR PATRA VS	// 0

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375	D-WP(C)/53173/2025 WP(C)/36622/2025	STATE OF ODISHA ABHAYA KUMAR PATRA VS	SATYA NARAYAN MISHRA 4 VS	// // ()
376	D-WP(C)/52663/2025 WP(C)/36623/2025	STATE OF ODISHA GOBINDA CHANDRA BAGH@BAGHA VS	KOUSIK ANANDA GURU VS	// // ()
377	D-WP(C)/52644/2025 WP(C)/36624/2025	STATE OF ODISHA AMBIKA PRASAD SAMANTARAY VS	SANGRAM JENA VS	// // ()
378	D-WP(C)/52346/2025 WP(C)/36625/2025	STATE OF ODISHA RAGHUNATH MALLIK VS	AJAY KUMAR TRIPATHY VS	// // ()
379	D-WP(C)/53211/2025 WP(C)/36626/2025	STATE OF ODISHA S.MANGAMA VS	DINESH KUMAR PATRA VS	// // ()
380	D-WP(C)/53194/2025 WP(C)/36627/2025	STATE OF ODISHA JAYANTI PRADHAN VS	DINESH KUMAR PATRA VS	// // ()
381	D-WP(C)/52901/2025 WP(C)/36628/2025	STATE OF ODISHA BABULI CHANDRA BEHERA VS	SUSANTA SEKHAR MOHAPATRA VS	// // ()
382	D-WP(C)/52359/2025 WP(C)/36629/2025	STATE OF ODISHA SK.AKTAR HUSSAIN VS	DHANESWAR BEHERA VS	// // ()
383	D-WP(C)/53244/2025 WP(C)/36630/2025	STATE OF ODISHA DR.BILKESH PARVEEN VS	DR. BINODA KUMAR MISHRA VS	// // ()
384	D-WP(C)/52646/2025 WP(C)/36631/2025	STATE OF ODISHA MADAN MOHAN PRADHAN VS	SAROJA KANTA SAMAL VS	// // ()
385	D-WP(C)/53204/2025 WP(C)/36632/2025	STATE OF ODISHA KALPANA NAYAK VS THE STATE OF ODISHA	MANOJ PANIGRAHI VS	// // () //

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386	D-WP(C)/52342/2025 WP(C)/36633/2025	MANORANJAN ROUT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
387	D-WP(C)/53089/2025 WP(C)/36634/2025	HRUSIKESH PANDA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
388	D-WP(C)/53148/2025 WP(C)/36635/2025	ASIMA SATPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
389	D-WP(C)/52649/2025 WP(C)/36636/2025	DUSHADHAR PRAGANIA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// () //
390	D-WP(C)/52344/2025 WP(C)/36637/2025	ASHOK KUMAR JENA VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// () //
391	D-WPCRL/39118/2025 WPCRL/168/2025	MOUNABATI DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	//0 () //
392	D-ABLAPL/38746/2025 ABLAPL/14620/2025	LINGARAJ MALLICK VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KONARK /259 /2025 () //
393	D-ABLAPL/38851/2025 ABLAPL/14621/2025	SANTA @ SENTA HIMERIKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDHUGOAN /108 /2025 () //
394	D-ABLAPL/37144/2025 ABLAPL/14622/2025	SAGAR KUMAR MOHANTY @ SAGAR MOHANTY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA /171 /2025 () //
395	D-ABLAPL/38854/2025 ABLAPL/14623/2025	BABAJI BHOI VS STATE OF ODISHA	SJ. AROOP KU. CHAND VS	DHAULI PS /289 /2025 () //
396	D-ABLAPL/38665/2025 ABLAPL/14624/2025	SHIBANARAYAN PATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SINGLA /282 /2025 () //
397	D-ABLAPL/38858/2025	BIMALA GIRI	JAYADEBA BEHERA	BANSADA /357 /2025

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	ABLAPL/14625/2025	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/36757/2025 ABLAPL/14626/2025	SRIKANTA BEHERA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BHANDARIPOKHARI /510 /2025 () //
399	D-ABLAPL/38267/2025 ABLAPL/14627/2025	SK. HABIBOOR RAHEMAN @ HABIBUR RAHEMAN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	PURUNABAZAR /79 /2017 () //
400	D-ABLAPL/38712/2025 ABLAPL/14628/2025	ADITYA PATRA VS STATE OF ODISHA	SWARAJ PATEL VS	GURUNDIA /46 /2025 () //
401	D-ABLAPL/38725/2025 ABLAPL/14629/2025	BABA @ ASHOK MALIK VS STATE OF ODISHA	GIRIDHARI SINGH VS	BHADRAK TOWN /611 /2025 () //
402	D-ABLAPL/38245/2025 ABLAPL/14630/2025	PRABHU PRASAD SETHI VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	CYBER CRIME AND ECO. OFFENCE, CU () //
403	D-ABLAPL/38771/2025 ABLAPL/14631/2025	JOGENDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA SADAR /515 /2025 () //
404	D-ABLAPL/38773/2025 ABLAPL/14632/2025	ANIL KUMAR MOHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /231 /2025 () //
405	D-ABLAPL/37861/2025 ABLAPL/14633/2025	NARESH MAHANTA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHOUDWAR /686 /2025 () //
406	D-ABLAPL/38977/2025 ABLAPL/14634/2025	JAYANTA SWAIN @ JAYANTA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /219 /2025 () //
407	D-ABLAPL/38913/2025 ABLAPL/14635/2025	SIBA PRASAD PANDA @ CHHOTU VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI MODEL /366 /2025 () //
408	D-ABLAPL/38914/2025 ABLAPL/14636/2025	ISWAR CHANDRA SAHU @ ISWAR CHARAN SAHOO VS	PARTHA SARATHI DAS VS	KEONJHAR TOWN /73 /2017 ()

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409	D-ABLAPL/38923/2025 ABLAPL/14637/2025	STATE OF ODISHA KALIA BEHERA @ BIKASH BEHERA VS	SAUBHAGYA KETAN NAYAK VS	// HINJILI /864 /2025 ()
410	D-ABLAPL/38949/2025 ABLAPL/14638/2025	STATE OF ODISHA SHERKHAN SAHA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /492 /2025 ()
411	D-ABLAPL/38963/2025 ABLAPL/14639/2025	STATE OF ODISHA AURO PRASAD MANSINGH VS	JAGABANDHU SAHU VS	// BOLAGARH P.S. /292 /2025 ()
412	D-ABLAPL/38721/2025 ABLAPL/14640/2025	STATE OF ODISHA PUNAM PANDEY VS	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /356 /2025 ()
413	D-ABLAPL/38964/2025 ABLAPL/14641/2025	STATE OF ODISHA MANAS SAHOO @ MANAS RANJAN SAHOO VS	BIKASH KUMAR ROUTRAY VS	// JAGATPUR /729 /2025 ()
414	D-ABLAPL/38966/2025 ABLAPL/14642/2025	STATE OF ODISHA KALIA @ KALANDI CHARAN SETHY VS	NIRANJAN LENKA VS	// MARSHAGHAI /344 /2025 ()
415	D-ABLAPL/38941/2025 ABLAPL/14643/2025	STATE OF ODISHA MRUTUNJAY BEHERA VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /572 /2025 ()
416	D-ABLAPL/38956/2025 ABLAPL/14644/2025	STATE OF ODISHA JIBAN KRUSHNA JENA @ JIBAN JENA VS	SURYAKANTA DWIBEDI VS	// SINGLA /281 /2025 ()
417	D-ABLAPL/38968/2025 ABLAPL/14645/2025	STATE OF ODISHA AJIT KUMAR MOHANTY VS	SOUBHAGYA KUMAR DASH VS	// RASOL /359 /2025 ()
418	D-ABLAPL/39026/2025 ABLAPL/14646/2025	STATE OF ODISHA FULA @ PHULAMANI DAS VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /162 /2025 ()
419	D-ABLAPL/38938/2025 ABLAPL/14647/2025	STATE OF ODISHA MANAS RANJAN RATH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// / /0 () //

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420	D-ABLAPL/38980/2025 ABLAPL/14648/2025	LINGARAJ SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /533 /2025 () //
421	D-ABLAPL/38986/2025 ABLAPL/14649/2025	BUSALA KESAVA RAO VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JODA /357 /2025 () //
422	D-ABLAPL/38990/2025 ABLAPL/14650/2025	DEEPAK SHARMA VS STATE OF ODISHA	SANJIB KUMAR MISHRA VS	INFOCITY PS /630 /2025 () //
423	D-ABLAPL/38992/2025 ABLAPL/14651/2025	SUKANTA SENAPATI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MARSHAGHAI /329 /2025 () //
424	D-ABLAPL/39025/2025 ABLAPL/14652/2025	PABITRA BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	GOP /388 /2025 () //
425	D-ABLAPL/38764/2025 ABLAPL/14653/2025	SAROJ KUMAR DALUA @ SAROJ DALUA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /182 /2025 () //
426	D-ABLAPL/39006/2025 ABLAPL/14654/2025	MURSIT ALLI SAHA VS STATE OF ODISHA	ABHAS MOHANTY VS	PURUNABAZAR /282 /2025 () //
427	D-ABLAPL/39033/2025 ABLAPL/14655/2025	SULATA SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	BOLANGIR TOWN /764 /2025 () //
428	D-ABLAPL/39089/2025 ABLAPL/14656/2025	BIKRAM DEEP VS STATE OF ODISHA	PRATAP KUMAR BEHERA VS	ATTABIRA /428 /2025 () //
429	D-ABLAPL/38768/2025 ABLAPL/14657/2025	TULIA SAHOO @ RAJESH SAHOO VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	KUMBHARAPARA /514 /2025 () //
430	D-ABLAPL/38846/2025 ABLAPL/14658/2025	KARAN @ DANAKARAN RAO VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	JHUMPURA /80 /2017 () //